

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1465
TO BE ANSWERED ON 07.12.2021**

Fund Allocations to Paralympic Athletes

1465. SHRI NATARAJAN P.R.:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- a) whether the Government is having any separate fund allocations to paralympic athletes at par with other sports body;**
- b) if so, budget provision made/utilised to these paralympic athletes who covered under Rights of persons with disabilities Act during the last four years, year/category-wise;**
- c) whether the Government have felt inadequate funding to these paralympic sports body; and**
- d) If so, the decision taken by the Government for providing adequate funding?**

**ANSWER
THE MINISTER FOR YOUTH AFFAIRS & SPORTS
(SHRI ANURAG SINGH THAKUR)**

a) The Paralympic Committee of India (PCI) is the recognized National Sports Federation (NSF) dealing with the para athletes in the country. The PCI is provided funds/grants by Government of India under the Scheme of Assistance to NSFs towards conducting National Coaching Camps, Foreign Exposures, National Championships, Purchase of

Equipment, Salary of Coaches and Sports Staff etc. The Paralympic athletes are provided all requisite facilities at par with other sportspersons, besides their special needs.

(b) The details of funds provided to the PCI under the Scheme of Assistance to National Sports Federations are as under:

(Amount in Rs. Crore)

Year	Budget Allocated	Funds Utilized
2017-18	6.00	3.30
2018-19	6.03	6.35
2019-20	10.00	5.88
2020-21 & 2021-22	10.30	3.81 (till Nov 2021)

In addition to the above, an amount of Rs.10.50 crore was spent during the last Paralympic cycle under the Target Olympic Podium Scheme (TOPS) for the para athletes who were medal probable, for the training, Out of Pocket Allowances (OPS), Foreign Exposures, Purchase of Equipment, Sports Science Services etc.

(c)& (d) Para sports have been placed in the 'Priority' category for financial assistance by the Government and all the requisite assistance is provided for training and competitive exposure of the para athletes, as per the norms laid down for this purpose.
